GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:5251 ANSWERED ON:08.05.2012 FOOD PROCESSING UNITS

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Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of food processing units (FPUs) functioning in the country including in Andhra Pradesh, Bundelkhand region of Madhya Pradesh and Rajasthan, State-wise;
- (b) whether any of these FPUs including those in Madhya Pradesh have closed down due to various reasons during the last three years;
- (c) if so, the details thereof and the corrective steps taken by the Government in this regard;
- (d) the achievements made by the Food Processing Industries (FPIs) against targets set during each of the last three years, Statewise;
- (e) whether there are any proposals received from various State Governments including Odisha and Kerala regarding FPIs pending with the Union Government: and
- (f) if so, the details thereof alongwith the time by which these proposals / applications are likely to be approved?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (Dr. CHARAN DAS MAHANT)

- (a): Ministry does not maintain data on the number of FPUs functioning in the country. However, Ministry of Food Processing Industries (MFPI), under its plan scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries during 11th Plan, had been providing financial assistance to the food processing units in the country including Andhra Pradesh, Bundelkhand region of Madhya Pradesh and Rajasthan. Details of financial assistance provided to the food processing units state-wise during the last five years is at Annexure-I. Under the scheme, grant-in-aid is provided @25% of the cost of plant & machinery and technical civil works subject to maximum of Rs. 50.00 lakhs in general areas and @33.33% subject to a maximum of Rs. 75.00 lakhs in difficult areas such as Jammu and Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and North Eastern States, A&N Islands, Lakshadweep and ITDP areas.
- (b): Ministry does not maintain data on the number of FPUs closed down during the last three years.
- (c): Does not arise.
- (d): No state-wise targets are fixed under the scheme. However, the state-wise details of the food processing units assisted by MFPI during last five years under the Scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries are at Annexure-I.
- (e): Yes, Madam.
- (f): State-wise details of pending proposals / applications under the Scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries are at Annexure-II. The approval of these proposals depends on the availability of funds and also completion of all formalities as per guidelines of the scheme.